

DIVISION BENCH
COURT - II

O-223

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/180(KB)2014
IA(COMPANIES.ACT)/13(KB)2024,
COMP.APPL/715(KB)2015

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD JULY 2024

IN THE MATTER OF	SMT BIVA PYNE VS FINDON CO. LTD & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Deepnath Roy Choudhury, Adv.] For the Petitioner
Mr. Sourav Sengupta, Adv.]
Mr. A. Baid, Adv.]
Mr. Bhaskar Dwivedi, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter for further consideration on **30.08.2024**.

**Anamitra Pal
Court Officer**